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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

RA 283/2002  
MA 2650/2002  
OA 2082/2002

New Delhi, this the 30th day of June, 2003

Hon'ble Sh. V.K.Majotra, Member (A)  
Hon'ble Sh. Shanker Raju, Member (J)

Blind Teachers Welfare Association  
through its Secretary  
Sh. A.K.Singh & Ors.

...Applicant

(By Advocate Sh. P.T.S.Murthy)

V E R S U S

Union of India & Ors.

...Respondents

(By Advocate Sh. George Paracken)

O R D E R (ORAL)

Shri V.K.Majotra,

Sh. P.T.S.Murthy, 1d. counsel for the  
applicants seeks to withdraw this RA with liberty to  
take up the matter before appropriate Forum.

2. RA is dismissed as withdrawn with liberty  
as stated above.

S.Raju

(SHANKER RAJU)  
MEMBER (J)

V.Majotra

(V.K.MAJOTRA)  
MEMBER (A)

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